

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1036

ANSWERED ON:07.12.2004

ARMED FORCES ACT

Chakraborty Shri Ajay;Das Gupta Shri Gurudas;Kalmadi Shri Suresh;Ramadass Prof. M;Rawat Shri Bachi Singh;Reddy Shri Suravaram Sudhakar;Swain Shri M.A. Kharabela

**Will the Minister of HOME AFFAIRS be pleased to state:**

(a) whether the Government has entered into a dialogue with the leaders of the groups demanding for the scrapping of Armed Force Special Power Act in Manipur;

(b) if so, the outcome thereof; and

(c) the steps taken by the Government to bring peace and normalcy in the State?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S.REGUPATHY)

(a): A delegation of `Apunba Lup` leaders from Manipur met the Prime Minister, on 1st November 2004 and the Home Minister, on 2nd November 2004.

(b): The delegation reiterated their demand for repeal of the Armed Forces (Special Powers) Act, 1958.

(c): The Government have appointed a Committee to review the provisions of the Armed Forces (Special Powers) Act and to submit its report within a period of six months. To Kangla Fort has been vacated by the Assam Rifles and handed over to the State Government for development as national heritage. A Unified Headquarters has also been established in the State for coordinated operations against militants by the Security Forces.